

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-644(ND)/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.07.2018.**

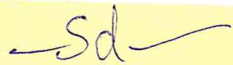
**NAME OF THE COMPANY: M/s. Ahluwalia Contracts (India) Ltd. V/s.
M/s. Raheja Developers Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
Present:	Mr. Shashank Garg, Mr. Tariq Khan and Mr. Debojyoti Sengupta, Advocates for the Petitioner			
	Mr. Saurabh Kalia and Mr. Siddhartha Nagpal, Advocates for the Respondent			

ORDER

List this case for arguments and disposal on 31st July, 2018. Reply, if any, be filed by the Corporate Debtor within 1 day with an advance copy to the opposite counsel.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**